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CWP-10080-2023

BHUPINDER KUMAR GUPTA

**V/S
STATE OF PUNJAB AND OTHERS**

Present :- Mr. Pratham Sethi, Advocate
for the petitioner.

Notice of motion for 16.08.2023.

MAY 10, 2023
Vishal sharma

**(VINOD S. BHARDWAJ)
JUDGE**